

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
CA(CAA)-70(PB)/2020

IN THE MATTER OF:

Celestial Finhold Pvt. Ltd. And
Celestial Knits & Fabs Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 18.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. R.S. Bhatia, PCS

ORDER

List it on 21.10.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.09.2020
Ritu Sharma